

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Review Application No.26/1994in

Dated:- 15 JUL 1994

APPLICATION NUMBER: 827 of 1993.

APPLICANTS:

Govt.of India by Secretary,
Department of Labour,NDelhi
and another

RESPONDENTS:

Sri.C.J.Muralidhar

v/s.

1.

Sri.M.Vasudeva Rao, Addl. Central Govt. Stng. Counsel,
High Court Building, Bangalore-560001.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 05-07-1994.

Issued on

18/7/94

R.

of
le

for *S. S. Channarayana*
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

ORDER SHEET

Review

Application No. 26 of 1994

Applicant

Secy, D/o Labour, GOI
New Delhi & Ans

Advocate for Applicant

M. V. RAO

Respondent

C. J. MURALIDHAR,
Secy, RPF. Commr, B'lore.

Advocate for Respondent

Date

Office Notes

Orders of Tribunal

93
No merit in the petition
Disposed off by
Ordering the RA
to be reinstated. Noted
in the order is that
Sch-
Sch-
7/1

TRUE COPY

S. Shankar
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

